

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 390 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017**

NAME OF THE COMPANY: M/s Visa Drugs & Pharmaceuticals Pvt. Ltd. Vs.
M/s Rajasthan Medical Services Corporation Ltd.

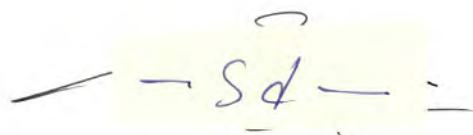
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present: Ms. Misha Rahatogi Mohta, Mr. Nakul Mohta, Advocates for the Petitioner Mr. Vineet Chaudhary, PCS			
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ORDER

Notice be issued to the Respondent returnable on 10th October, 2017.
Dasti. Affidavit of service be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)